

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 669/2024 in C.P. (IB)/3346(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2024**

**NAME OF THE PARTIES:- Nitin Om Kothari Liquidator of
Jawaria Enterprises Private Limited
IN THE MATTER OF
Anish Trading and Mercantile Pvt. Ltd
V/s
Jawaria Enterprises Pvt. Ltd**

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 669 of 2024:- Counsel, Stephonie Pereira appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record 1st progress report of the Liquidation process for the period of 14.12.2023 till 31.12.2023. The said report is taken on record, no order is called for. Accordingly, **IA 669 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)